

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UN-STARRED QUESTION NO. 2206
ANSWERED ON MONDAY, MARCH 8, 2021/ PHALGUNA 17, 1942 (SAKA)**

WEEDING OUT OF COMPANIES

QUESTION

2206. SHRI RAJENDRA AGRAWAL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कॉरपोरेट कार्य मंत्री

- (a) whether the Government taken any steps to weed out the companies that do not regularly file balance sheets and annual reports from the MCA database;**
- (b) if so, the details thereof;**
- (c) the number of privately-owned companies/partnership firms in India as per the latest data available with MCA; and**
- (d) the percentage of these companies that regularly file the financial details on the MCA website?**

ANSWER

**THE MINISTER OF STATE FOR
FINANCE AND CORPORATE AFFAIRS**

वित्त एवं कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ANURAG SINGH THAKUR)

(श्री अनुराग सिंह ठाकुर)

(a) and (b): Ministry of Corporate Affairs (MCA) administers the Companies Act, 2013 (the Act), Limited Liability Partnership Act, 2008 and Insolvency and Bankruptcy Code, 2016. There is no provision for weeding out the Companies in the Act. However, during the current financial year 2020-2021 i.e. from the month of April 2020 to February 2021, total 10,113 number of Companies have been struck off by invoking the provisions of section 248 (2) of the Act which are not carrying on any business or operation for a period of two immediately preceding financial years and have not made any application within such period for obtaining the status of dormant company under section 455 of the Act and after following the due process of the law.

(c): There are 12,59,992 Private Limited Companies registered having active status as on 31.01.2021 .Details of Partnership firms are not maintained by MCA.

(d): There are 10,98,780 number of active Private Limited Companies registered till 31.12.2019 which are eligible/due to file Financial Statement(FS) for the year ended 31.03.2020 .Out of these 7,15,243 number of Companies have filed FS for the year ended 31.03.2020.

Thereby 65 percentage of active eligible Private Limited Companies have filed Financial statement for the financial year ended 31.03.2020.
